

LOK SABHA
UNSTARRED QUESTION NO. 300
TO BE ANSWERED ON 3RD FEBRUARY, 2022

Debts due to Oil Bonds

300. SHRI DAYANIDHI MARAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the current outstanding debt of the Government due to Oil Bonds;
- (b) the details of the policy decisions taken by the Government between June, 2014 and December, 2021 regarding repayment of Oil bonds;
- (c) the details of the annual interest on these oil bonds along with the amount paid by the Government on this account during the last seven fiscal years; and
- (d) the details of the revenue generated through the taxes collected on fuel and gas products during the last seven fiscals?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

- (a): Maturity-wise details of outstanding oil bonds are given at the Annexure-I
- (b) & (c): Year-wise interest payments on oil bonds and the amount repaid during the period from 2014-15 to 2020-21 is given at the Annexure-II. Government has consistently honoured its payment obligations with respect to oil bonds.
- (d): The details of contribution to central and state exchequer from petroleum sector from all the activities since 2014-15 is given below:

Rs./Crore

Year	Total Contribution to Central Exchequer	Total Contribution to State Exchequer	Total Contribution of Petroleum Sector to Exchequer
2014-15	1,72,065	1,60,554	3,32,620
2015-16	2,54,297	1,60,209	4,14,506
2016-17	3,35,175	1,89,770	5,24,945
2017-18	3,36,163	2,06,863	5,43,026
2018-19	3,48,041	2,27,591	5,75,632
2019-20	3,34,315	2,21,056	5,55,370
2020-21	4,55,069	2,17,650	6,72,719
H1-2021-22 (P)	2,16,794	1,33,130	3,49,923

Based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 16 major oil & gas companies

X-X-X-X-X

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.300 asked by Shri Dayanidhi Maran to be answered on 03 February, 2022 regarding “ Debts due to Oil Bonds”.

Details of Maturity-wise current outstanding Oil Bonds

(Rs.crore)

S. NO.	Name of the Security	Maturity date	Amount
1	8.20% Oil Marketing Companies Government of India Special Bonds, 2023	10-11-2023	8011.00
2	8.01% Oil Marketing Companies Government of India Special Bonds, 2023	15-12-2023	2895.00
3	8.20% Oil Marketing Companies Government of India Special Bonds, 2024	12-02-2024	4680.00
4	8.20% Oil Marketing Companies Government of India Special Bonds, 2024	15-09-2024	10306.33
5	6.35% Oil Marketing Companies Government of India Special Bonds 2024	23-12-2024	21701.00
6	7.95% Oil Marketing Companies Government of India Special Bonds 2025	18-01-2025	5636.92
7	8.40% Oil Marketing Companies Government of India Special Bonds, 2025	28-03-2025	2056.92
8	6.90% Oil Marketing Companies Government of India Special Bonds 2026	04-02-2026	21942.00
9	8.00% Oil Marketing Companies Government of India Special Bonds 2026	23-03-2026	10000.00
10	8.40% Oil Marketing Companies Government of India Special Bonds, 2026	29-03-2026	4971.00
	TOTAL:		92200.17

Annexure-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.300 asked by Shri Dayanidhi Maran to be answered on 03 February, 2022 regarding “ Debts due to Oil Bonds”.

Year-wise details (last seven FY) of Principal repayment and interest payment on Oil Bonds (Rs. crore)

Year	Principal Repayment	Interest Repayment
2014-15	3500.00	10255.96
2015-16	0.00	9989.96
2016-17	0.00	9989.96
2017-18	0.00	9989.96
2018-19	0.00	9989.96
2019-20	0.00	9989.96
2020-21	0.00	9989.96